Office Memorandum


The High Power Committee on Government Performance under the Chairmanship of the Cabinet Secretary has included a mandatory success indicator relating to Innovation in all Results Framework Documents for 2012-2013. Accordingly, Performance Management Division of Cabinet Secretariat has emphasized the need for preparing an Action Plan for Innovation for the year 2013-14. For this purpose, the Performance Management Division of Cabinet Secretariat had organized a workshop on Preparation of Action Plans for Innovation in Government on 5th April 2013.

2. As per the Action Plan for Innovation for the year 2013-14 submitted to Performance Management Division of Cabinet Secretariat, Ministry of Corporate Affairs has decided to set up an Ecosystem Innovation Centre (EIC) to initiate the process of innovation in the Ministry. The Centre will be headed by Additional Secretary, Ministry of Corporate Affairs and will comprise of the following officers:

1. Additional Secretary, MCA Chairman
2. Joint Secretary(R) Member
3. Joint Secretary (SP) Member
4. Economic Advisor Member
5. DII (BNH) Member
6. Director (AB) Member

3. Purpose of the Centre

3.1 The primary purpose of the Centre would be to nurture novel ideas and create a constructive environment for promoting innovations at all levels by associating all stakeholders within and outside Ministry.

4. Processes, Objectives and Functions

4.1 The Centre would decide and lay down its own processes, objectives and functions.
5. Core Team

5.1 The Centre would have a Core Team to assist and operationalise the whole process of innovation framework. The composition of Core Team and their role and responsibilities would be defined by the Centre.

5.2 The Ecosystem Innovation Centre would hold meetings from time to time to review the progress made and results achieved in the innovations in so far as substantive functions of Ministry of Corporate Affairs are concerned.

5.3 The Centre may invite experts, if necessary, in their meetings to facilitate innovations process. Non official experts would be entitled to TA/DA as decided by Centre in consultation with IFD.

6. The Centre will be provided Secretarial support by the Coordination Section.

This has the approval of Secretary (MCA).

Earlier O.M. on the subject may be treated as withdrawn.

Deputy Secretary to the Government of India
Tele 23381615

To

1. All Concerned
2. PS to Minister(CA)/PPS to Secretary(MCA)
3. E Governance Cell with the request to upload the Order on the Ministry’s website
4. All Officers/Sections of Ministry of Corporate Affairs